



महाराष्ट्र शासन राजपत्र

असाधारण भाग चार-ब

वर्ष १२, अंक ५]

शुक्रवार, जानेवारी ९, २०२६/पौष १९, शके १९४७

[पृष्ठ १, किंमत : रुपये ९.००

असाधारण क्रमांक १७

प्राधिकृत प्रकाशन

महाराष्ट्र शासनाने महाराष्ट्र अधिनियमांन्वये तयार केलेले
(भाग एक, एक-अ आणि एक-ल यांमध्ये प्रसिद्ध केलेले नियम व आदेश यांव्यतिरिक्त) नियम व आदेश.

REVENUE AND FORESTS DEPARTMENT

Mantralaya, Madam Cama Marg, Hutatma Rajguru Chowk,
Mumbai 400 032, dated the 9th January 2026.

NOTIFICATION

MAHARASHTRA STAMP ACT.

No. Mudrank-2024/C.R. 182/Mudrank-2.— In exercise of the powers conferred by sub-section (2) of section 1 of the Maharashtra Stamp (Second Amendment) Act, 2025 (Mah. LXIII of 2025) the Government of Maharashtra, hereby appoints the 15th January 2026 to be the date on which the provisions of the said act shall come into force.

By order and in the name of the Governor of Maharashtra,

SATYANARAYAN BAJAJ,
Joint Secretary to Government.

(१)

भाग चार-ब-१७-१